

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,
SECTION I, DATED THE 8TH APRIL, 2022]

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

8 April, 2022
Chaitra 18, 1944 (Saka)

NOTIFICATION

No. 37/1/(VIII)/2022/T. The following order by the President dated the 8th April, 2022 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

April 8, 2022

Ram Nath Kovind,
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(VIII)/2022/T

8 April, 2022
Chaitra 18, 1944 (Saka)

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P.C.
8.4.2022
(P. C. TRIPATHY)
JOINT SECRETARY